

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:467
ANSWERED ON:20.02.2003
CONSTRUCTION OF ROB AT LC NO. 172 IN KERALA
GULAM MEHMOOD BANATWALLA

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government of Kerala has submitted a proposal for construction of railway over bridge at TIRUR and TANUR, LC No. 172, Railway km. 629/11-12 (Southern Railways, Palakkad Division);
- (b) whether any decision has been taken by the Government thereon;
- (c) if so, the details thereof;
- (d) if not, whether the Government would consider expediting the matter; and
- (e) if so, the time by which the final decision is likely to be taken in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) to (e): The work for construction of Road Over Bridge between Tirur and Tanur at Km. 629/11-12, in lieu of existing level crossing No. 172, has already been sanctioned during the Works Programme of 2002-03, on cost sharing basis, at the cost of Rs. 1024.80 lac to be shared equally by the Railways and the State Govt.